

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.03.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 199 & 200 of 2022	ICICI Bank Ltd. Vs. Subodh Kumar Agarwal Resolution Professional of Ushdev International Ltd.	Nitesh Jain	
2.	Comp. App. (AT) (Ins) No. 224 of 2022 & I.A. No. 618 of 2022	Datta Balbhim Shinde Vs. Mohandas Chattaram & Anr.	Girijapati Kaushal	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 172 & 173 of 2022	Committee of Creditors of Ushdev International Ltd. Through State Bank of India Vs. Subodh Kumar Agrawal & Ors.	Ritu Bhalla	Ujjal Banerjee
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By order of Hon'ble Chairperson
-sd/-
Registrar